



Honourable Shri Justice Anil Ramchandra Joshi

B.Sc.(Hons), LL.B.

2009

Honourable Shri Justice Anil Ramchandra Joshi born on December 20, 1953. He was enrolled as an Advocate on October 18, 1979. He practiced in District Court, thane from October 1979 till August 1993 in Civil and Criminal matters. He was Additional Government Pleader and Public Prosecutor for one year prior to August, 1993. He worked as Judge, City Civil Court and Additional Sessions Judge, Greater Bombay from August 20, 1993 to September 5, 2005, Registrar (IT) Bombay High Court from September 5, 2005 to June 23, 2006, Judge, City Civil Court and Additional Sessions Judge, Gr. Bombay from June 23, 2006 to October 12, 2007 and Principal District and Sessions Judge, Ratnagiri from October 13, 2007. He was appointed as an Additional Judge of the Bombay High Court on February 10, 2009.